

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 114
IA (CA) No. 06/JPR/2022
IA (CA) No. 08/JPR/2022
CA No. 35/JPR/2022
CA No. 46/JPR/2022
IA (CA) No. 53/JPR/2022
IA (CA) No. 60/JPR/2022
IA (CA) No. 61/JPR/2022
CP No. 33/241-242/JPR/2021
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Vikas Lakhani

...Petitioner

Versus

Devendra Agarwal & Ors.

...Respondents

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Petitioner : None appeared
For the Respondent : Amol Vyas, Adv.
Shyam Sunder Sharma, Adv.

ORDER

None for the Petitioner. Mr. Amol Vyas, Adv. along with Mr. Shyam Sunder Sharma, Adv. appearing on behalf of the Respondents. List the matter on 10.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 18, 2024